

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) No complaint about any abnormal increase in smuggling through the Indo-Nepal border in the recent past has been received from the Governments of U. P. and Bihar. But they have drawn the attention of the Government of India to the incidence of smuggling along the said border.

(b) In order to prevent such smuggling, various steps have been taken, the more important being posting of additional customs staff on the border and supply of vehicles to the preventive staff, enlisting cooperation of other Central and State Government enforcement agencies functioning on the border, and setting up of a Committee consisting of representatives of the Central and State Governments concerned to keep a watch over the trends of smuggling on this border and to take suitable and timely remedial measures.

POWER IN MADHYA PRADESH

*60. SHRI SWAISINGH SISODIA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the *per capita* installed capacity and availability of power in Madhya Pradesh at the end of the First, Second and Third Five Year Plans and at present and how it compared with the corresponding All India figures;

(b) the reasons for low *per capita* power availability in Madhya Pradesh; and

(c) the details of the power development programme proposed during the Fourth Five Year Plan and how far the *per capita* power availability in Madhya Pradesh is likely to come to the All India level by the end of Fourth Plan ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c) A statement giving the requisite information is laid on the Table of the House.

STATEMENT

(a) The required information is given in the Table below :—

	Madhya Pradesh	All India
	<i>Per capita installed capacity (KW)</i>	
End of 1st Plan	0.0039	0.0095
End of 2nd Plan	0.0083	0.0130
End of 3rd Plan	0.0098	0.0208
End of 1968-69	0.0182	0.0271

	Madhya Pradesh	All India
	<i>Per capita electricity consumption (KWh)</i>	
End of 1st Plan	9	26
End of 2nd Plan	20	38
End of 3rd Plan	36	61
End of 1963-69	50	76

(b) The low *per capita* electricity consumption in Madhya Pradesh is generally attributed to constraint of resources, slow growth of industries and inadequate transmission and distribution facilities in the State.

(c) The details of power generation schemes proposed under the fourth plan are as follows:—

Continuing Schemes	Benefits anticipated during 4th Plan
(i) Ranapratapsagar Hydro electric Scheme (4x43 MW) Madhya Pradesh share	21.5MW
(ii) Satpura Thermal Station (5x62.5 MW) Madhya Pradesh share	37.5MW
(iii) Jawaharsagar Hydro-electric Scheme (3x33 MW) Madhya Pradesh share	50.0MW
(iv) Amarkantak Thermal Extension (1x55 MW)
(v) New Thermal or Hydro Scheme
TOTAL	109.0MW

The *per capita* electricity consumption in Madhya Pradesh at the end of the Fourth Plan is expected to be 67 kwh as compared to the All-India figure of 121 kwh.

W. C. PANS IN R. K. PURAM GOVERNMENT QUARTERS

67. SHRI A. C. GILBERT: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that old water closet pans were fitted by the contractor in many of the quarters of Sector VII, R. K. Puram, New Delhi, when these quarters were constructed a few years ago ;

(b) whether it is a fact that such old w.c. pans have developed cracks within a short period of two to three years and that the allottees are required to pay the price of such pans ;

(c) what is the normal life of new w.c. pans fitted in these quarters;

(d) if the replies to parts (a) and (b) above be in the affirmative, whether the prices of the new pans recovered from the allottees, if any, will be refunded to them; and

(e) what action has been taken against the officials responsible for not checking the old w.c. pans at the time of the taking over of the quarters from the contractors ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No, Sir.

(b) Out of a total of 1,324 w.c. pans, 32 w.c. pans were reported to have cracked during the period 1963 onwards due to the negligence of the occupants and they are required to pay the price of the same.

(c) Upto 20 years.

(d) and (e) In view of reply to parts (a) and (b) above the question does not arise.

ASSISTANCE TO FLOOD AFFECTED STATES
68. SHRI K. SUNDARAM: Will the PRIME MINISTER be pleased to state :

(a) the extent and the nature of assistance demanded by the flood affected States;

(b) the assistance so far extended by the Centre, State-wise ;

(c) whether any State Government have alleged discrimination in the matter of grant of flood assistance; and

(d) if so, the reaction of the Centre to such allegations ?

THE MINISTER OF SUPPLY AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : (a) and (b) A statement showing the Central assistance requested for by the State Governments for flood relief measures during the current year and the Central assistance so far released (upto 15-11-1969) is laid on the Table of the House.

(c) No, Sir.

(d) Does not arise.

STATEMENT

Amount of Central assistance requested for by the State Governments towards expenditure on flood relief measures during 1969-70 and the Central assistance released so far (upto 15-11-1969)

(Rs. in crores)

Name of the State	Amounts of Central assistance requested for by the State Govts.	Central Loans	Assistance Grants	Released Total
1. Andhra Pradesh	27.84	7.70	..	7.70
2. Assam	7.90
3. Bihar	8.83	1.00	..	1.00
4. Gujarat	2.38
5. Kerala	3.50	0.50	..	0.50
6. Maharashtra	22.00
7. Orissa	8.04
8. Rajasthan	7.71
9. Uttar Pradesh	8.08
10. West Bengal	10.33	1.00	..	1.00